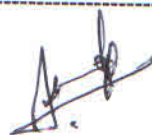


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/16	TP 44/17	Hearing	433(e)	Rajasthan Steel Suppliers Vs UPT Fabrication Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2	Deepak S. Sarangnath Advocate 8197838100	Petitioner.	

Counsel for petitioner is present. He has filed two sets of copies. Counsel for petitioner requested time to comply the provisions of I&B Code applicable to the facts of the case. Only after compliance, notice will be ordered to the respondent. Counsel filed memo that notice was delivered to the respondent. Information from India Post website is filed. Anyhow, again another notice will be ordered to be issued to the respondent after compliance of the provisions of I&B Code.

List it on 11.07.2017.


MEMBER (J)


MEMBER (T)